

VORA CONSTRUCTIONS LIMITED

CIN: L45200MH1985PLC036089

Registered Off.: 604, Balarama Building, Bandra Kurla Complex, Bandra (East), Mumbai-400051

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This Corrigendum to the Letter of Offer ('Corrigendum') is being issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer') on behalf of Sureshbabu Malge (hereinafter referred to as "Acquirer") along with Sushila Malge, Sumit Malge, Sonu Malge (hereinafter collectively referred to as "PACs") in respect of the Open Offer to the equity shareholders of Vora Constructions Limited (the "Target Company" or "VCL") pursuant to and in compliance with Regulations 3(1) & 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. This Corrigendum is being issued in the same newspapers where Detailed Public Statement was published.

This Corrigendum is being released to update the shareholders of the Target Company regarding the intention of Current Promoters to tender their equity shares in the Open Offer. The Current Promoter Group of the Target Company is Purushottam Bohra HUF, Mr. Ashish Purushottam Bohra, Mr. Purushottam Rameshwarlal Bohra, Mrs. Premlata P Bohra, Mr. Shiv Shanker Bohra and Mr. Ravi Shankar Bohra who intends to tender their equity shares in the Open Offer. The Current Promoter and Promoter Group holding is as below:-

Sr. No.	Name of Promoter/ Promoter Group	No. of Shares	Percentage (Emerging Capital)
1.	Purushottam Bohra HUF	1,00,050	1.55
2.	Ashish Purushottam Bohra	60,000	0.93
3.	Purushottam Rameshwarlal Bohra	2,90,729	4.50
4.	Premalata P Bohra	72,000	1.12
5.	Shiv Shanker Bohra	30,000	0.47
6.	Ravi Shankar Bohra	30,000	0.47
	TOTAL	5,82,779	9.04

Further intention of tendering of equity shares by the current promoters is in compliance with Regulation 7(6) of SEBI (SAST) Regulations, 2011 and there is no underlying agreement entered between the Acquirer/ PACs and Promoters.

All the other terms and conditions remain unchanged.

The Acquirer and PACs jointly and severally accept full responsibility for the information contained in this Corrigendum and also for the fulfillment of their obligations laid down in the Regulations.

A copy of this Corrigendum will also be available at SEBI website at <http://www.sebi.gov.in>

Issued by Manager to the Offer on behalf of the Acquirer and PACs:



INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Mr. Anand Rawal/ Ms. Meenal Poddar

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Date: June 7, 2017

Place: Mumbai